

OA 22/06

Dated 2.11.2006

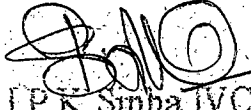
Shri Vikash Jha, ld. counsel for the applicant.
Shri Mukundjee, ld. SC for the respondents.

ORDER [ORAL]

This case was listed for 17.11.2006, but on mention in the court the date was recalled and the case was listed under supplementary list. Heard both sides.

2. The ld. counsel for the applicant submits ^{that} since the grievances of the applicant have been redressed, he seeks permission of the Tribunal to withdraw the original application.
3. ^{learned} The SC for the respondents has no objection.
4. Prayer is allowed. This application stands disposed of as withdrawn.


[S.N.P.N. Sinha]M[A]


[P.K. Sinha]VC.

mps.